

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:988

ANSWERED ON:01.03.2011

SECURITY BREACH

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether instances of security breach during Very Important Persons (VIPs) movement in the country have been reported in the country;
- (b) if so, the details of such cases reported alongwith the action taken against the security personnel during each of the last three years and the current year, State-wise;
- (c) whether the Union Government has sought reports from various State Governments in this regard;
- (d) if so, the details thereof alongwith the action taken by the Union Government on the basis of thereports; and
- (e) the steps taken to curb such cases in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. On some occasions security breaches during the movement of Very Important Persons (VIPs) in the country have been reported. During 2009, two instances in Maharashtra and one instance each of security breach during VIP movement has been reported from Punjab, Haryana, Manipur and Goa. During 2010, one incident in Kerala and one incident in Manipur have been reported. During 2011, one incident has been reported from Haryana.

(c) to (e): After any such incident, Union Government obtains reports from the Central Security Agencies. Based on the reports from the Central Security Agencies, the State Governments/ State Police concerned are advised to take steps to curb such cases and to take remedial action to ensure that such incidents are not repeated in future.